

11.43 hrs.

STATEMENT RE. EAST PUNJAB  
URBAN RENT RESTRICTION  
(CHANDIGARH AMENDMENT) OR-  
DINANCE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): On be-  
half of Chaudhuri Charan Singh I beg  
to lay on the Table an explanatory  
statement (Hindi and English ver-  
sions) giving reasons for immediate  
legislation by the East Punjab Urban  
Rent Restriction (Chandigarh Amend-  
ment) Ordinance, 1976.

11.43½ hrs.

PREVENTION OF PUBLICATION  
OF OBJECTIONABLE MATTER (RE-  
PEAL) BILL\*

THE MINISTER OF INFORMA-  
TION AND BROADCASTING (SHRI  
L. K. ADVANI): I beg to move for  
leave to introduce a Bill to repeal the  
Prevention of Publication of Objec-  
tionable Matter Act, 1976.

MR. SPEAKER: The question is:

"That leave be granted to intro-  
duce a Bill to repeal the Prevention  
of Publication of Objectionable Mat-  
ter Act, 1976."

*The motion was adopted.*

SHRI L. K. ADVANI: I introduce  
the Bill.

11.44 hrs.

PARLIAMENTARY PROCEEDINGS  
(PROTECTION OF PUBLICATION)  
BILL\*

THE MINISTER OF INFORMATION  
AND BROADCASTING (SHRI L. K.  
ADVANI): I beg to move for leave to  
introduce a Bill to protect the publica-  
tion of reports of proceedings of  
Parliament.

MR. SPEAKER: The question is:

"That leave be granted to intro-  
duce a Bill to protect the publication  
of reports of proceedings of Parliam-  
ent."

*The motion was adopted.*

SHRI L. K. ADVANI: I introduce  
the Bill.

11.45 hrs.

MOTION OF THANKS ON THE  
ADDRESS BY THE VICE-PRESI-  
DENT ACTING AS PRESIDENT—  
*Contd.*

MR. SPEAKER: We will now take  
up discussion on the Motion of  
Thanks. Shri H. V. Kamath.

चौधरी बलबीर सिंह (शोशियार) :  
अध्यक्ष महोदय, जो कागजात मेज़ पर रखे  
जाते हैं वह हमें मिलते नहीं हैं। जो पहली  
तारीख को रखे गए वह आज भी नहीं  
मिले हैं।

अध्यक्ष महोदय : लाइब्रेरी में रहते हैं।

चौधरी बलबीर सिंह : वहां पर तो  
यह प्रोसीजर था कि हमको दिये जाते  
थे।

11.46 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

SHRI HARI VISHNU KAMATH  
(Hoshangabad): Mr. Deputy-Speaker,  
Sir, some two decades ago, a seminar  
was held on Parliamentary Democracy  
in the Central Hall of Parliament  
House. There I took part in the dis-  
cussion and I ventured to suggest that  
the main task of the opposition was  
to expose, to oppose and to depose,  
and Mr. Malcolm MacDonald, who was  
then British High Commissioner in  
India, agreed with me *in toto*. He  
added a corollary, saying that after  
deposing one ought to repose. Today  
we have no time to repose. There is  
no time for rest because the General  
Election which had demonstrated con-  
vincingly the truth of the old adage:  
परमात्मा के यज्ञ देर भले हों, अन्धे न हों हैं।  
and the wheels of God grind slowly  
but they grind exceedingly sure, ex-  
ceedingly small, this Election has  
swept into the dust-bin of history the  
Mafia gang of Delhi, the monstrous  
Mafia gang of Delhi, what we may call  
in Hindi चाण्डाल चकडों consisting of  
the then Defence Minister, Shri Bansi

\*Published in Gazette of India Extraordinary Part II, section 2, dated 4-77.